

12.00 Noon

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table.

Report and Accounts (2012-13) of IRMA, Anand and related Papers

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ; AND THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Institute of Rural Management, Anand (IRMA), for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 298/16/14]

Outcome Budget (2014-15) in respect of the Ministry Mines.

खान मंत्रालय में राज्य मंत्री, इस्पात मंत्रालय में राज्य मंत्री, तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : महोदय, मैं 2014-15 के वर्ष के लिए खान मंत्रालय के परिणामी बजट की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. *See* No. L.T. 502/16/14]

I. Notification of the Ministry of Human Resource Development

II. Reports and Accounts (2012-13) of various educational institutes, Shiksha Abhiyans Councils etc. and related papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. S.O. 1477 (E), dated the 6th June, 2014, notifying the communities, viz., Muslims, Christians, Sikhs, Buddhists, Zoroastrians (Parsis) and Jains as minority communities of the National Commission for Minority Educational Institutions Act, 2004, under sub-section (3) of Section 24 of the National Commission for Minority Educational Institutions Act, 2004.

[Placed in Library. *See* No. L.T. 277/16/14]